

HIGH COURT OF DELHI : NEW DELHI

No. 35/Rules/DHC

Dated : 18.05.2015

PRACTICE DIRECTIONS

Hon'ble the Chief Justice and companion Judges have been pleased to issue the following Practice Directions :

“Whenever any Principal Judge of a Family Court is on leave, applications for obtaining certified copies and inspection applications of pending judicial files be placed before the other Family Court Judge of the same District or before the Principal Judge of other District available in the same Court Complex or before the Principal Judge of the nearest District.”

These Practice Directions shall come into force immediately.

By Order
Sd/-
(VINOD GOEL)
REGISTRAR GENERAL